

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-05-2024 AT 10:30 AM**

CP (IB) No. 111/95/HDB/2022

AND

**IA(IBC) 137/2024 in IA No. 1782/2023, IA(IBC) 138/2024 in IA No. 1782/2023, IA(IBC)
695/2024 in IA(IBC) 588/2023 & IA (IBC) 818/2024 in CP (IB) No. 111/95/HDB/2022**

u/s. 95 of IBC, 2016

IN THE MATTER OF:

State Bank of India

...Petitioner

AND

Smt. T Padmavathi (Chadalavada Infratech Limited)

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 137/2024 in IA No. 1782/2023

For hearing, matter adjourned to 11.06.2024.

IA(IBC) 138/2024 in IA No. 1782/2023

For hearing, matter adjourned to 11.06.2024.

IA(IBC) 695/2024 in IA(IBC) 588/2023

For hearing, matter adjourned to 11.06.2024.

IA (IBC) 818/2024

Matter adjourned to 11.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)